

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:2785  
ANSWERED ON:10.05.2006  
RECOGNITION OF MEDICAL COLLEGES  
Murmu Shri Hemlal

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the recognition of medical colleges can be cancelled for lack of essential facilities and irregularities;
- (b) if so, the details thereof;
- (c) the details of the colleges whose recognition were cancelled during the last three years; and
- (d) the number of newly established medical colleges and proposed medical colleges during the each of the last three years and the current year?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a)&(b): The procedure to be followed for de-recognition of a recognized medical college is detailed in Section 19 of Indian Medical Council Act, 1956.

(c): No Medical College has been de-recognized during the last three years.

(d): During the last three years permission has been given for establishment of following medieval colleges, year wise:

2003-04	-	15
2004-05	-	09
2005-06	-	13

During the current year, 44 proposals for establishment of new medical college are pending. Clearance of these proposals by the Central Government depend on fulfilling the qualifying criteria prescribed in the Regulations of Medical Council of India, availability of facilities and recommendations of Medical Council of India thereon.